## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBAER

: CA/ /2017

PETITION NUMBER

: TCP/103/2016

NAME OF THE PETITIONER(S)

: A. Shirany Gomez

S.No. NAME (IN CAPITAL)

NAME OF THE RESPONDENT(S): Annandham Property Developers Private Limited & 21

others

**UNDER SECTION** 

: 397/398, 402 and 403

**DESIGNATION SIGNATURE** 

REPRESENTATION BY WHOM

D SANDEEP KUMPE

( for) ( b) Vishner

K. Blasker

RAMASUBRAMANIAM RAJA

HITESH KUMAR

3. DHANARAJ

Count for R. 14 to 19

Gulf Rox Ry

Coursel FOR R 12

Counselfor R-3, 4, 6-11,

13, 16-18, 20-22 in for pts -

## **ORDER**

Shri B Dhanaraj, counsel for petitioner present. Shri Hitesh Kumar, counsel for R3, R4, R6 to R11, R13, R16 to R18, R20 to R22, Shri K Bhaskar, counsel for R2 & R5 and Shri Sandeep Kumar, counsel for R14 to R19 are present. Counsel for R2 to R5 filed CA 58/2017 to implead Ms Rajakokilam, Auditor of the company stating that she has been in management of the company and got conducted audit of the company for all the years. During the last hearing counsel for R2 & R5 was given final opportunity to file counter with a condition that failing which the right of filing counter shall stand forfeited. One last opportunity in the interest of justice is granted to file counter in the matter failing which appropriate order will be passed. Counsel for petitioner is directed to file reply to CA 58/2017. Put up on 12.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)